Many of the local bodies are not in a position to fonnulate viable project propo-MIs for development of urban infrastructure due to financial constrainis and lack of technical expertise. Accordingly, Cen-.tral assistanxre in the form of granl-in-aid has also been introduced for defraying? the expenses incurred by State Goovernmentes/Local bodies oh preparation of IDSMT project reports subject to a ceiling limit of 2% of the total project cost or Rs, 2 lakhs, whichever is less.

Statement-II

Names of Towns in Orissa State covered under IDSMT Scheme during the period 1979-80 to 1993-94.

SI. Name of the Towns No.		Sl. No.	Name of the Towns	
١.	Puri	15.	Angul	
2.	Sambalpur	16.	Jaipur Road.	
3.	Balasore	17.	Bargarh	
4.	Rourkela	18.	Rayagada	
5.	Jeypore	19.	Gopalpur	
6.	Dhenkanal	20.	Bhadrak	
7.	Kconjhar	21.	Sundergarh	
8.	Baripara	22.	Jagatsinghpur	
9.	Bolangir	23.	Jaipur	
10,	Paradeep	24.	Basudevpur	
11.	Koraput	25.	Athagarh	
12.	Phuiban	26.	Jarsuguda	
13.	Bhawanipatna	27.	Dígpahandi	
14.	Kendrapada			

Statement-III

Priority list of towns indentified for inclusion under IDSMT Scheme during the Eighth Plan period by the Govt, of Orissa.

	2	1	2
1,	Jaipur	5.	Bhanjanagar
2.	Basudevpur	6.	Titilagarh
3.	Athagarh	7.	Umerkote
4.	Jharsuguda	8.	Digapahandi

शहरी क्षेत्रों में जनसंख्या

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गए उत्तर को देखेंगे और बहबतीने की कुषा करने के कि :

5165. **भी जनसराय इवेक्कर वर्दे** क्या **बहरी विकास गंदी 4 मार्च, 1994 को (क** राज्य सभा में सारांफित प्रदन 144 को दिए मुम्बइ

(क) क्या शहरी क्षेत्रों में विश्वेष रूप से मुम्बई में जनसंस्था तेजी से बढ़ रही हैं; (ग) सरकार दुधारा बहरी अत्री में लोगों

(ग) सरकार द्वारा धहरने क्षेत्रों में लोगों के बड़ी संख्या में प्रवास का रोकने के लिए क्या कदम उठाए गए ह⁴; और

(घ) र्याद हां, तो इस संबंध में व्यौरा भया है;

अहरी विकास मंत्रालय में राज्य प्रंती (भी . फे. के. थूंगन) : (क) जी, हां।

(श) शहरी क्षेत्रों में जनसंख्या वृद्धि का कारण स्वाभाविक वृद्धि, ग्रामीण क्षेत्रों से श्रहरी क्षेत्रों के दायरे में बढ़ोतरी है।

(ग) और (घ) आठवीं योजनामें, शहरों दिशेषतथाः बङ्गे बहरों में आवास से निपटने और बहरों को और अधिक भीड़-भाड़ से बचाने के लिए एक दिवआयामी रणनीति पर विचार किया गया है। प्रथमतः अधिक रोज-गार के अवसर जटाने के कार्यक्रमों और ग्रामीण क्षेत्रों में ग्रामीण संघन विकास कार्यकम, अवाहर राजगार योजना, ग्रामीण क्षेत्रों में महिला और बाल विकास तथा ग्रामीण सगभ जल आपर्ति कार्यक्रम जैसी स्कीमों को कार्या-न्वित करके अधिक सुविधाएं सुजित करना है। ये स्कीमें ग्रामीण विकास मंत्रालय दुवारा कॉर्यान्दित की जाती ह[≢]। दिवतीयतः, अधिक राजगार के अवसर जटाने के लिए छाटे और मर्झांले कस्वों के विकास पर अधिक बल देना तथा सामीण क्षेत्रों से शहरों में आवसन को राकेना है।

Annual Audited Accouats of the Housing and Urban Development Corporation

5166. SHRI P. UPENDRA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the annual Audited accounts of the Housing and Urban Development Corporation have not yet been pkced in the Parliament; and

(b) if so, what are the reasons for the violation of guidelines of the Bureau of Public Enterprises in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN , DEVELOR MENT (SHRI P. K. THUNGON) : (a) Yes. Sir.

(b) The audited accounts could not be laid before Parliament due to non-finali-sation of the same with concurrence of Government audit. However, Rajya Sabha Committee on Papers to be laid on th« Table has given extension of time for laying the report uptio the end of second phase of current setsion .

Project sanctioned by HUDCO

5167. SYED SIBTEY RAZI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether HUDCO had sanctioned some projects during 1993-94;

(b) if so, the names of such projects and amount allotted to each project State-wise;

(c) whether HUDCO has any programme to construct dwelling units during 1994-95 to reduce the housing shortage in the country; and

(d) if so, the number of such units proposed to be constructed State-wise and if not, reasons therefor 7

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP MENT (SHRI P. K. THUNGON) : (a) and (b) Yes, Sir. During 1993-94, HUDCO has sanctioned a total number of 971 housing and urban infrastructure pro jects, for a total loan amount of Rs. 1368.45 crores. State-wise breakup of these projects and loans sanctioned are given in the enclosed Statement (See below).

(c) and (d) HUDCO, as a premier technofinancing institution, provides finan-cial assistance for housing/urban development projects undertaken by housing agencies. It does not undertake construction of houses. During 1994-95, HUDCO envisages to sanction loan to the extent of Rs. 1310 crore. The actual number of dwelling units to be sanctioned for each of state will, however, depend upon the number and nature of financially viable and technically sound projects received during the course of the year from the concerned agencies of each State/UT.